

pan>

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2016 (Substitution of new Section for Section 309).

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

SHRI BAIJAYANT JAY PANDA: I introduce the Bill.

-
-
-
-